

**MEGHALAYA LEGISLATIVE ASSEMBLY
BUDGET SESSION**

UNSTARRED

QUESTIONS AND ANSWERS

Thursday, the 11th April, 2013.

Animal feeds

Dr. DONKUPAR ROY

10. Will the Minister in-charge, Animal Husbandry & Veterinary be pleased to state :-

(a) The supply-demand position of animal feeds in the State, District wise?

(b) The steps taken to increase the feed production from within the State?

Smti. DEBORAH CH. MARAK
(Minister in-charge, Animal Husbandry & Veterinary)

(a) Demand Position.

(i) Animal feed (Livestock)
2338819.7 (tonnes)/year.

(ii) Poultry feed
307147 (tonnes)/year.

(iii) Fodder
8469085.94 (tonnes)/year.

Supply of feed is coming from outside the State for both feeds and feeds ingredients.

(b) The Department is seeking the help of Agriculture Department and non-Government organization for feed ingredients and fodder cultivation.

P.W.D. Quarter at Shella

Dr. DONKUPAR ROY

Smti. ROSHAN WARJRI
[Minister in-charge, Public Works
(Buildings)]

11. Will the Minister in-charge, Public Work (Buildings) be pleased to state :-

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| (a) The year and the amount sanctioned for the construction of SDO PWD quarter at Shella? | (a) Year of sanction 2004 amounting to ₹ 43,22,000.00, Sir. |
| (b) The name of the contractor? | (b) Shri Krisno Lyngdoh, Sir. |
| (c) The amount incurred till date? | (c) ₹ 43,56,000.00, Sir. |
| (d) The steps taken to ensure that the quarter is constructed and completed? | (d) The scheme has been proposed for preclosing, Sir. |

A.S.S.I.D.E.

Dr. DONKUPAR ROY

Shri SNIAWBHALANG DHAR
[Minister in-charge, Public Works
(Roads)]

12. Will the Minister in-charge, Public Works (Roads) be pleased to state :-

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| (a) The present status of various roads schemes taken up under ASSIDE in the State? | (a) There are 8(eight) on-going ASSIDE schemes in the State, Sir.

(i) Construction of RCC Bridge No.12/3 over River Mineng on Dalu-Baghmara Parallel Road to Gasuapara LCS-60% completed.

(ii) Improvement, widening including strengthening of approach road to Borsora (6.40 km) - 76% completed.

(iii) Improvement, widening including strengthening of MBGM Road (42 nd to 56 th km) - 52% completed. |
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(iv) Improvement including MBT of Mustoh-Shella Road (6.30 km) - 96% completed.

(v) MBT (into double lane) of Ichamati-Bholaganj Road (Remaining Portion from Ch.2260.00 to 9600.00) - 80% completed.

(vi) Construction including MBT of a road from Nongtraï to Shella (6.28 km) - 40% completed.

(vii) Construction of a bridge at Wahjapuh on Ichamati Bholaganj Road including immediate approaches - work in progress.

(viii) Strengthening and rehabilitation of Mawphlang Balat Road (0-74 km) in selected stretches - 80% completed.

(b) The reason for delay in completion of many schemes?

(b) There are various reasons for delay in completion of the schemes, Sir.

(c) The steps taken to ensure the completion of the schemes?

(c) Various steps have been taken by the Department to ensure completion of the schemes, Sir.

Fund Allocation

Dr. DONKUPAR ROY

Shri P. TYNSONG
(Minister in-charge, Border Areas Development)

13. Will the Minister in-charge, Border Areas Development be pleased to state :-

(a) The criteria adopted by the Department for allocating fund to the different constituencies in the border areas of the State?

(a) Sir, the criteria adopted by the Department for allocating fund is base on the area and the jurisdiction of BADOs/ Assistant Directors.

(b) The percentage share of each border constituency in respect of District level schemes and State level schemes?

(b) Does not arise in view of (a) above.

(c) The amount of fund available with the BAD for both District level schemes and State level schemes during the last 4 years?

(c) The amount of fund available with the BAD for both District Level Schemes and State Level Schemes for the last 4 years are as follows :-

Year-Wise allotment	District Level	State Level (₹ in lakhs)
2009-10	-487.90	580.79
2010-11	-500.00	648.50
2011-12	-500.00	1325.62
2012-13	-990.00	863.20

(d) The amount of fund allocated to the different constituencies for (i) District level schemes and (ii) State level schemes during the last 4 years?

(d) Does not arise in view of (a) & (b) above.